

Department of Atomic energy because this Atomic Energy Regulatory Board is under them. Let all those people who have been callous and negligent come out with a statement as to what they are going to do in future not only about this in particular but also in general about this kind of things in all the hospitals.

MR. DEPUTY-SPEAKER : Next speaker is Shri Ram Vilas Paswan. We have got five minutes. Four more Members have given notice. It is up to us to accommodate them. Literally it comes to 1 O'clock and the Zero Hour comes to an end.

[Translation]

SHRI RAM VILAS PASWAN : Mr. Deputy Speaker, Sir, I will conclude within two minutes. First of all, my submission through you is that the problems of the Scheduled Caste are very complicated. The person who is in the list of Scheduled Caste in a State, when he shifts to another State, he is not given the status of a Scheduled Caste. Therefore, my foremost submission to the Government is that the one who belongs to Scheduled Caste should be given the status of Scheduled Caste when he shifts to any part of the country.

Sir, my second question is about the Dalit Christians I had made a submission to you that their problem is serious. Those who adopted Sikhism and Budhism from the Scheduled Caste have been given the reservation but the problem of the Dalit Christians is a major one, specially in the Southern States. They have been continuously demanding and the people are sitting thereon indefinite hunger strike. People from each party go there and assure them but even then the Government is not thinking over it seriously. This matter is concerned with the Home Ministry and the hon. Minister of Parliamentary Affairs is present here. I urge upon the Government that the Dalit Christians should also be given the status of the Scheduled Caste so that they can make progress socially, economically and educationally. This is the only issue which I wanted to bring in your notice.

[English]

\*SHRI HARADHAN ROY (Asansol) : Hon'ble Deputy Speaker, Sir, I am going to speak in Bengali. In my constituency, there are many coal mines of the Government of India. Even though they have their own Security Force. CISF men have been deployed in these mines. Unfortunately, the CRPF instead of protecting the Company property have been terrorizing the inhabitants of the area. They have been indulging in looting the property, lathi charging and misbehaving with women folk. On 28th last of this month, at about

\* Translation of the speech originally delivered in Bengali.

8.30 in the night, they were driving two buses on the small pedestrian road from the village of Dahuka to Haripur colliery under padaveswar P.S. They were driving with great speed on the road which was not a public or a metal road. Since they were driving very fast, it was risky and dangerous for the inhabitants. So the people asked them to take some other road and not to drive on that narrow path. But they did not listen to their plea and started misbehaving. The Pradhan was sent for. Even while the talk continued, they started beating indiscriminately the Pradhan and the people.

MR. DEPUTY SPEAKER : Mr. Haradhan Roy, you are speaking in Bengali. Have you given notice or spoken to and informed the Translator?

\*SHRI HARADHAN ROY : No, Sir. Is there no translation in English?

MR. DEPUTY SPEAKER : Then speak the rest in English.

\*SHRI HARADHAN ROY : No Sir. The translation is coming.

MR. DEPUTY SPEAKER : Yes, Now it seems the translation in English is coming. Please continue

\*SHRI HARADHAN ROY : Thank you, Sir. The CISF started beating and manhandling the people. Information was sent to the Police Station. After receiving the information, the Police arrived and started shifting the injured to the Hospital. The CISF men left after half an hour that is 9 O'clock and returned at about 11 O'clock in two buses and five jeeps. So, Sir, they indulged in beating again the people indiscriminately for half an hour. More than 10 people were injured. It is only after the area MLA Shri Lakhan Bagdi's arrival that peace was restored after negotiation. But it is a matter of regret that this type of incidence is recurring almost daily. Sir, I urge upon the Government to take stern action against these unruly people and demand that the CISF must be called back immediately so that peace prevails in the area. Before concluding, I thank you for giving me an opportunity to speak.

[Translation]

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government through you towards an important issue of public interest. Due to the negligence of the Central Government, 710 MW, Koyalkaro hydro electricity project in Bihar has been lying pending for the last 16 years, while it can play a vital role in the all round development of this tribal area.

13.00 hrs.

The initial cost of this project was Rs. 110 crore and it was handed over in 1978 by the Government of Bihar to the Central Government. At that time there was

\* Translation of the speech originally delivered in Bengali.